

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. 642/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SH. RAVIKUMAR DURASAMY
Member (T))

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017


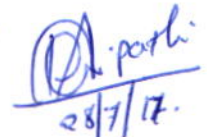
NAME OF THE PARTIES: REI Industries Ltd.

V/s.

Ducon Technologies (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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68	Sandeep Kumbhar	Advocate for Respondent/ Corporate Debtor	
68	Ankit R. Tripathi	ilb. Rameshpal S. Tripathi For operational creditor	 28/7/17.

ORDER

TCP 642/I&BC/NCLT/MB/MAH/2017

1. Learned Representatives of both sides are present.
2. Form No.5 has been submitted; also served on the Respondent.
3. Petitioner is seeking time.
4. Matter is adjourned to **17th August, 2017.**

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)